

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 2384/2023

STATE OF U.P.

Appellant(s)

VERSUS

MUKESH

Respondent(s)

Date : 02-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Sumit Arora, Adv.

For Respondent(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar